

Sr. No. 257/2022

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 213
CP No. (IB)- 30/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

Khemji Wires Pvt. Ltd.

...Operational Creditor

Versus

Ishwar Cables Pvt. Ltd.

...Corporate Debtor

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Operational Creditor : Krishnaveer Singh, Adv.
For the Corporate Debtor : Anand Sharma, Adv.

ORDER

Heard Mr. Krishnaveer Singh, Adv. for the Petitioner/ Operational Creditor. Mr. Anand Sharma, Adv. appearing on behalf of the Respondent/ Corporate Debtor. Learned Counsel for the Petitioner submits that the matter has been settled amicably between the parties vide settlement agreement dated 29.08.2022. He has filed an application bearing IA (IBC) No. 407/JPR/2022 vide diary no. 2613/2022 dated 31.08.2022 for withdrawal of the petition. Permission granted. CP No. (IB)-30/9/JPR/2022 is dismissed as withdrawn.

Sdr
(Prasanta Kumar Mohanty)
Technical Member

August 31, 2022
VG



Sdr
(Deep Chandra Joshi)
Judicial Member

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**Assistant Registrar
National Company Law Tribunal
Jaipur**

1 SEP 2022